

P.V. Rangayya Naidu, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of the 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government of the working of the Nathpa Jhakri Power Corporation Limited, Shimla for the year 1993-94.
- (ii) Annual Report of the Nathpa Jhakri Power Corporation Limited, Shimla for the year 1993-94 Alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library See No. L.T. 6917/94]
- (2) (i) Review by the Government of the working of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library See No. L.T. 6918/94]
- (3) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 1993-94.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library See No. L.T. 6919/94]

**Notifications under National Security Guard Act, 1986 and Statement for delay in laying these papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri P.V. Rangayya Naidu, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 139 of the National Security Guard Act, 1986:—
  - (2) (i) The National Security Guard (Group—'A' posts) Recruitment Rules, 1993 published in Notification No. G.S.R. 485 in Gazette of India dated the 19th September, 1993.
  - (ii) The National Security Guard (Group—'A' posts) Recruitment (Amendment) Rules, 1994 published in Notification No. G.S.R. 557 in Gazette of India dated the 12th November, 1994.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying papers mentioned at (1) above.  
[Placed in Library See No. L.T. 6920/94]

14.00 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Thirty-Seventh Report—Presented**

[English]

SHRI SURAJBHANU SOLANKI (Dhar): Sir, I beg to present the thirty-seventh Report (Hindi and English versions) of the Committee on Private Member's Bills and Resolutions.

14.07<sup>1</sup>/<sub>2</sub> hrs.

**ESTIMATES COMMITTEE  
Action Taken Statements—Laid**

[English]

DR. KRUPASINDHU BHOI (Smbalpur): Sir, I beg to lay on the Table Statements (Hindi and English versions) showing action taken by Government on the recommendations contained in the following Reports:

- (1) Twenty-Second Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 2nd Report (Tenth Lok Sabha) on the Ministry of Railways—Railway Safety and Security.
- (2) Twenty-Third Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 16th Report (Ninth Lok Sabha) on the Ministry of Urban Development—Hostel Accommodation for MPs in Delhi.
- (3) Twenty-Seventh Report of the Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 12th Report (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs)—Fiscal Policy—Management of Deficit—External and Internal Debts.
- (4) Thirty-Third Report of the Estimates Committee (Tenth Lok Sabha) on the action taken by Government on the recommendations contained in their 6th Report (Tenth Lok Sabha) on the Ministry of Finance (Department of Revenue)—Directorate of Enforcement.
- (5) Forty-Fourth Report of Estimates Committee (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their 30th Report (Tenth Lok Sabha) on the Ministry of Rural Development—Jawahar Rozgar Yojana.